

Varkala Station

2007. SHRI VAYALAR RAVI: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware that Varkala is one of the important pilgrim and tourist centres of Kerala but the Railway Station there is still in an underdeveloped stage, and

(b) if so, what steps Government propose to take to improve the facilities in that station including the construction of a couple of retiring rooms?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE). (a) and (b). Varkala Station which serves pilgrim centres was remodelled last year in connection with the conversion of Trivandrum-Ernakulam line into Broad gauge. The station is provided with a waiting hall, two waiting rooms, adequate booking windows and covered platforms.

A proposal for extension of the platform shelters and construction of a Foot Over Bridge is under consideration. At present there is no proposal for provision of retiring rooms, which can be considered in future plans.

Provision for a Stop to Madras-Trivandrum Mail at Varkala

2008. SHRI VAYALAR RAVI. Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railways received any representation from the public for introducing a stop to the Madras-Trivandrum Mail at Varkala Station; and

(b) if so, the action taken thereon?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE)

(a) Yes.

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(b) The issue has been examined in detail and it is felt that the stoppage at Varkala will slow down this long-distance Express train.

Wagon Building Factory at Kazhakootam in Trivandrum District

2009 SHRI VAYALAR RAVI: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a long standing demand for setting up a wagon building factory at Kazhakootam in Trivandrum district of Kerala; and

(b) whether Government propose to consider this demand as all facilities are available in this area for setting up such a unit?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE)

(a) and (b). In 1973-74, Kerala Government were contemplating setting up a wagon building unit under the State Government. Ministry of Railways have no information on further development in the matter.

However, as far as the Ministry of Railways are concerned, there is at present no proposal by this Ministry to set up a new wagon building unit by the Railways, in Kerala or elsewhere.

Extension of Double Railway Lines upto Lalgola (Eastern Railway)

2010. SHRI SASANKASEKHAR SANYAL: Will the Minister of RAILWAYS be pleased to state:

(a) whether there has been a constant demand that double lines which now exist between Sealdah and Ranaghat in the Sealdah-Lalgola Section of the Eastern Railway should be extended by hopping stages upto Lalgola in the north which is just close to Bangladesh separated by river Padma; and

(b) how does this demand stand at present?

THE MINISTER OF RAILWAYS
(PROF MADHU DANDAVATE)

(a) No

(b) Does not arise

Demurrage Charges for Wagons Detained at Naini Goods Shed

2011 SHRI JAGDAMBI PRASAD YADAV Will the Minister of RAILWAYS be pleased to state

(a) the details of demurrage charges raised for wagons detained beyond the free time at Naini Goods Shed against the Railway Mazdoor Sangh Shram Samvidha Sahkari Samiti Ltd Allahabad, during the period from Septemebr, 1974 to May, 1977, year-wise separately,

(b) the details of crane and haulage charges raised and recovered during the above-mentioned period,

(c) whether the procedure laid down by the General Manager (Commercial), Northern Railway, vide circular No 25AC/O/Crane dated 17/8/62 for prompt recovery of demurrage charges had not been followed by the Divisional Officers at Allahabad with a view to give pecuniary advantage to the Society at Naini, and

(d) if so, the details of demurrage charges which had/have not been recovered from the Society so far year-wise separately?

THE MINISTER OF RAILWAYS
(PROF MADHU DANDAVATE)

(a) The details of demurrage charges raised during the period in question are as under

1974	Rs 9828 70
1975	Rs 1622 50
1976	Rs 878 00
January—May 1977	Rs 218 50

(b) Crane and haulage charges raised and recovered are as under

	Raised	Recovered
1974	Rs 540 00	Nil
1975	Nil	Nil
1976	Nil	Nil
January—May 1977	Nil	Nil

(c) Since the Society disputed the correctness of the demurrage charges amounting to Rs 9,928 70 raised in 1974, and the matter was under examination, the procedure laid down in the said circular letter was not followed. Demurrage charges for the year 1975 1976 and 1977 (upto May, 1977) have been recovered from the Society

(d) On re-examination by Commercial and Accounts Officers, it has been found that only Rs 1,202 30 are due from the Society for the year 1974 which are being recovered

Allotment of Cycle Stand Contract at Allahabad

2012 SHRI JAGDAMBI PRASAD YADAV Will the Minister of RAILWAYS be pleased to state

(a) whether at the time of inviting open tenders in the year 1976 for allotment of Cycle Stand Contract at Allahabad specific measurement of ground accommodation to be occupied by the successful tenderer for storage of cycles/scooters was given in the tender documents together with details thereof,

(b) whether clause 3 (a) of the draft agreement stipulated forfeiture of security deposit in the event of any encroachment by the licensee on any railway land other than the land allotted for the cycle stand;

(c) whether it has been reported by the Engineering Branch that the cycle stand contractor is occupying railway land other than the land shown in the tender documents; and